

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:972

ANSWERED ON:10.07.2009

IRREGULARITIES IN NREGS

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Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the nature of complaints received and irregularities noticed in implementing the National Rural Employment Guarantee Scheme(NREGS) by the Union Government during the last three years and the current year, State-wise;

(b) the action taken by the Government thereon;

(c) whether any study has been conducted by the Government/NGOs on the above subject;

(d) if so, the findings of the study; and

(e) the corrective steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a)&(b): A total of 674 complaints have been received under NREGA during the last three years and the current year. These complaints mainly relate to procedural deficiencies and implementation irregularities. State-wise details are annexed. The complaints were sent to the concerned State Governments for enquiry and appropriate action.

(c)&(d): Several studies have been conducted by the Government and the NGOs with regard to implementation of NREGA. These studies have reported that there has been delay in issuance of job cards, non issuance of dated receipts for application for employment, delay in wage payment, poor record keeping, insufficient works for meeting labour demand etc. However, these studies have also revealed that there has been increase in awareness among rural households about NREGA, increase in wages, increase in household income, reduced distress migration, increase in women participation and large participation of ST/SC beneficiaries under NREGA. Large number of works under soil and water conservation sector and individual lands belonging to SC/ST/BPL households have been taken up.

(e): Ministry of Rural Development has taken various steps to strengthen the implementation of NREGA These include strict monitoring, social audit, development of a web based Management Information System (MIS), establishment of a National toll free Helpline for grievance redressal, transparency and awareness generation about NREGA through intensive IEC activities.